

SUPREME COURT OF INDIA

Re: Appointment of Chief Justice in Chhattisgarh High Court.

Office of the Chief Justice of Chhattisgarh High Court would be falling vacant shortly consequent upon transfer of Mr. Justice T.B. Radhakrishnan, Chief Justice of that High Court to the Telangana & Andhra Pradesh High Court in terms of separate recommendation made by the Collegium. Therefore, appointment to that office is required to be made.

Mr. Justice Ajay Kumar Tripathi is the senior-most Judge from Patna High Court and is serving in that High Court since his elevation on 9th October, 2006. Having regard to all relevant factors, the Collegium finds Mr. Justice Ajay Kumar Tripathi suitable in all respects for being appointed as Chief Justice of the Chhattisgarh High Court. The Collegium resolves to recommend accordingly.

While making the above recommendation, the Collegium has also taken into consideration the fact that at present there is no Chief Justice from Patna High Court and that the turn of Mr. Justice Ajay Kumar Tripathi to be considered for appointment has arrived on 5th November, 2017 when Mr. Justice Navaniti Prasad Singh (PHC: Patna) demitted office as Chief Justice of Kerala High Court.

(Dipak Misra), C.J.I.

(J. Chelameswar), J.

(Ranjan Gogoi), J.

New Delhi,
January 10, 2018.